

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-08/2017/2359/A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri N.U.Ahmed,
Addl. District & Sessions Judge,
Bijni, Chirang.

Dated Guwahati the 23rd June, 2020.

Sub: **Car Permission .**

Ref:- Your letter No. ADJB.VI-2/2020/874 Dated 19.06.2020.

Sir,

With reference to the above, I am to inform you that you have been asked to place your application before the District & Sessions Judge, Chirang, Kajalgaon, regarding permission to proceed to Guwahati by your official vehicle in the evening of 25.06.2020.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-08/2017/2360-7A, dated 23.6.2020

Copy to:

1. The District & Sessions Judge, Chirang, Kajalgaon. You have been asked to dispose of the matter of Shri Ahmed at your level.
2. ✓ The Project Manager, Gauhati High Court.

W. S. / 23/6/2020

JT. REGISTRAR (VIGILANCE)

W. S.